

भारतीय गैर न्यायिक

बीस रुपये

₹.20

Rs.20

TWENTY
RUPEES

INDIA

INDIA NON JUDICIAL

தமிழ்நாடு தமில்நாடு TAMIL NADU

66AA 217845

20711
4.7.11

William Rabi Bernard
C.N

R. Jayalaxmi

L. No. B7/1087/71/Dt: 5-2-71

R. JAYALAKSHMI

STAMP VENDOR

5/2, South Dhandapani Street,
T. Nagar, Chennai-600 017.

**Affidavit to be furnished by the candidate
along with Nomination Paper**

Before the Returning Officer

For election to Council of States (Rajya Sabha)
From Tamil Nadu Legislative Assembly Constituency

I, **A. WILLIAM RABI BERNARD** son of M. Arokiaswamy, aged 52 years, resident of 31/14, Dr. B.N. Reddy Salai, T. Nagar, Chennai-600 017, a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(1) I am a candidate set up by All India Anna Dravida Munnetra Kazhagam.



Rabi Bernard
Before me

M. VENUGOPAL
ADVOCATE & NOTARY PUBLIC
49, LAW CHAMBERS,
CHENNAI - 600 104.

(2) Details of PAN and status of filing of Income tax return:

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed.	Total income shown in Income Tax Return (in Rupees)
1.	Self: WILLIAM RABI BERNARD	AECPR7718G	2009-2010	Rs. 5,96,065/-
2.	Spouse	AFGPB3096Q	2009-2010	Rs. 79,977/-
3.	Dependent 1	Nil	Nil	Nil
4.	Dependent 2	Nil	Nil	Nil
5.	Dependent 3	Nil	Nil	Nil

(3) The following cases are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of case where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	No criminal case is pending. However, a civil case, O.S. No. 13437/2010 is pending before the First Additional City Civil Court at Chennai against me.
(b)	Name of the court, Case No. and Date of order taking cognizance:	Not applicable.
(c)	Details of Appeal(s) / Application (s) for revision (if any) filed against above order (s):	Not applicable.

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26)

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court (s), Case No. and Date (s) of order (s):	NIL
(c)	Punishment Imposed:	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and dependents:

A. Details of movable assets.

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit / Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank / Institution and Branch are to be given.



Rabi Bernard

Before me

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs, 30,000/-	Rs. 20,000/-	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non- Banking Financial Companies and Co-operative Societies and the amount in each such deposit	Rs.1,76,371/- a. Canara Bank, Habibullah Road Branch, (S.B. Account No. 1283101015492) Rs. 1,73,225; b. Oriental Bank of Commerce, Dr. Radhakrishnan Salai Branch (S.B.Account No. 10432010120530) : Rs. 3,146;	Rs.1,96,575/- a. Canara Bank, Habibullah Road Branch (S.B. A/c No. 1283101015760) Rs. 58,790/- b. Canara Bank, Habibullah Road Branch (S.B. A/c No. 1283201002692) Rs. 1,31,700/- c. Citi Bank, Anna Salai Branch (S.B. A/c No. 5350177444) Rs. 6,085/-	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures / Shares and units in companies / Mutual Funds and others and the amount.	Rs.3,18,240/- a. Franklin Templeton Rs. 25,000/- b. India Infoline Rs. 2,86,518/-	Rs. 6,14,606/- a. Franklin Templeton Rs. 40,000/- b. Citi Bank Rs. 1,59,105/- c. HDFC Midcap Rs. 20,000/- d. Fidelity Rs. 20,000/- e. Sundaram BNP Paribas Rs. 50,000/- f. SBI Infrastructure Rs. 20,000/- g. Reliance Equity – Natural Resource Rs. 30,000/-	Nil	Nil	Nil

